

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1499
ANSWERED ON 09/12/2024

HOUSES CONSTRUCTED FOR SCs, STs AND OBCs UNDER PMAY-U

NO. 1499. SHRI RAJENDRA GEHLOT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of various works being carried out under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) in the areas dominated by Scheduled Castes, Scheduled Tribes and OBCs in the country, particularly in the State of Rajasthan, and the present status thereof;
- (b) the details of the Central funds allocated and utilized under the said scheme; and
- (c) whether there is any proposal by Government to increase the number of houses constructed for SC, ST and OBC families under PMAY-U, if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (c): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house to all eligible households including Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) in urban areas across the country including Rajasthan.

PMAY-U is a demand driven scheme. Selection of beneficiaries, formulation of projects and execution is done by States/Union Territories (UTs). Based on the validated demand and project proposals submitted by the States/UTs, a total of 118.64 lakh houses have been sanctioned, out of which 114.22 lakh have been grounded and more than 88.22 lakh are completed/delivered to the beneficiaries as on 25.11.2024. The remaining houses are at different stages of construction. Under PMAY-U, 9.53 lakh, 2.53 lakh and 24.46 lakh houses have been sanctioned for SC, ST and OBC beneficiaries respectively since 2019 and till date in the country. A total of ₹1.99 lakh crore of Central Assistance has been sanctioned, of which ₹1.66 lakh crore has been released to the States/UTs/Central Nodal Agencies (CNAs) and utilization certificate of about ₹1.56 lakh crore has been received under PMAY-U, so far. In the State of Rajasthan, a total of 1.57 lakh houses have been sanctioned, out of which 1.34 lakh have been grounded and 0.47 lakh are completed/delivered to the beneficiaries. Further, out of 1.57 lakh sanctioned houses in Rajasthan, 45,094; 14,309 and 83,190 houses have sanctioned to SC, ST and OBC beneficiaries respectively. The scheme has been extended till 31.12.2024, except for CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

Moreover, Learning from the experiences of PMAY-U, MoHUA has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 to provide Central Assistance to one crore additional households to construct, purchase and rent a house at affordable cost in urban areas across the country through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The scheme guidelines are available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>. As per the scheme guidelines of PMAY-U 2.0, preference under the scheme is given to persons belonging to SC/ST, minorities, widows, single women, persons with disabilities, senior citizens, transgenders and other weaker and vulnerable sections of the society.
